

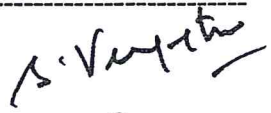

(9)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/676/(IB)/2017  
NAME OF THE PETITIONER(S) : BANK OF INDIA & NABARD  
NAME OF THE RESPONDENT(S) : VINKEM LABS LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	S. VENKATESHAN	Counsel for petitioner.	
2.	M/s. Ramalingam Associates	Counsel for Respondent	 G. Shanthi Menakshi for M/s. Ramalingam Associates

**ORDER**

Counsels for both the parties are present and submitted that order dated 19.12.2017 may be extended till next date. Therefore, at request, the order dated 19.12.2017 is extended till next date. Put up on 05.03.2018 at 10.30 A.M.

-sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)